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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH,

AT HYDERABAD

O.A.No.576/97

Date of Order: 6.5.97

BETWEEN :

N.Rama Krishna

.. Applicant.

AND

1. Govt. of India, rep. by Secretary.
Ministry of Communication, Dept.
of Telecommunication, Sanchar Bhavan,
Ashoka Road, New Delhi-1.

2. The Chief General Manager, Telecom.,
Advanced Level Telecom Training Centre,
Ghaziabad, Uttar Pradesh.

3. The Chief General Manager, Telecom.
A.P.Circle, Sanchar Bhavan, Nampalli Road,
Hyderabad-1
.. Respondents.

Counsel for the Applicant .. Mr.J.Sudheer

Counsel for the Respondents .. Mr.K.Bhaskara Rao

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

JUDGEMENT

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Heard Mr.J.Sudheer, learned counsel for the applicant and Mr.K.Bhaskara Rao, learned standing counsel for the respondents.

2. This OA is filed to promote the applicant as Divisional Engineer w.e.f. the date on which his immediate batch-mates were promoted i.e. from July 1996 with all consequential benefits.


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3. It is an admitted fact that the applicant has been chargesheeted and that charge sheet is still to be disposed of. In the direction given in OA.1111/96 dt. 27.2.97 a direction was given to the disciplinary authority to proceed to pass final orders on the disciplinary enquiry most expeditiously and preferably within a period of 2 weeks from the date of receipt of a copy of the order in that OA. So far no order has been passed by the disciplinary authority. The question of considering the applicant for promotion by opening the sealed cover procedure does not arise. If the applicant is aggrieved ^{by} the non-implementation of the order in OA.1111/96 his remedy lies elsewhere not by filing this OA. In view of that we do not consider any order is necessary in this OA.

4. Hence this OA is dismissed. No costs.

B.S. JAI PARAMESHWAR
(B.S. JAI PARAMESHWAR)
Member (Judl.)

6.5.97

R. RANGARAJAN
(R. RANGARAJAN)
Member (Admn.)

Dated: 6th May, 1997

(Dictated in Open Court)

sd

*Mr. M. Ranganathan
Dy. Registrar*

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Copy to:

1. The Secretary, Min.of Communications, Sanchar Bhavan, Ashoka Road, New Delhi.
2. The Chief General Manager, Telecom, Advanced Level Telecom Training Centre, Ghaziabad, Uttar Pradesh.
3. The Chief General Manager, Telecom, A.P.Circle, Sanchar Bhavan, Nampalli Road, Hyderabad.
4. One copy to Mr.J.Sudheer, Advocate,CAT,Hyderabad.
5. One copy to Mr.K.Bhaskara Rao, Addb.CGSC, CAT, Hyderabad.
6. One copy to D.R(A), CAT, Hyderabad.
7. One duplicate copy.

YLKR

17/7/92
TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: M
(J)

DATED: 6/5/92

ORDER/JUDGEMENT

M.A. /R.A./C.A. NO.

IN
B.A. NO.

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions,

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

YLKR

II Court.

